

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU) : (a) and (b) The steps by foreign countries to protect our personnel and property, such as intensified patrolling by special Protection Groups in areas of our Missions and the provision of personal body-guards, have effected improvement in the protective arrangements. It is difficult to assess the exact degree of deterrence, but it may be stated that when requested foreign governments have extended their cooperation and are providing improved vigilance for our Missions.

(c) Security measures have been tightened up and necessary instructions have been reiterated to our Missions abroad.

Manganese Ore Ltd.

4019. SHRI KACHARULAL HEMRAJ JAIN : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government have since given a licence to Manganese Ore Limited to establish a factory at Balaghat in Madhya Pradesh ;

(b) if so, when ; and

(c) if not, the reasons ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA) : (a) to (c) No, Sir. The application of this Company is under consideration of the Government.

Functioning of Private Nursing Homes in Delhi

4020. SHRI ANANT DAVE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of private nursing homes functioning in Delhi ;

(b) whether Government have received any complaints about their proper functioning ;

(c) if so, the particulars thereof and the remedial measures taken ; and

(d) whether Government keep any watch on the functioning of private nursing homes and if so, the nature thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV) : (a) Sir, there are 29 registered Nursing Homes in Delhi.

(b) No general complaints have been received. However, occasionally complaints against individual nursing homes are received :

(c) The complaints usually relate to overcharging, lack of proper medical care etc. They are required into and appropriate action is taken. Generally these have been found to be based on misunderstanding.

(d) The Delhi Administration has enacted the Delhi Nursing Homes Registration Act, 1953 to regulate the functioning of private nursing homes.

Planning for attack on Malarial Mosquitoes

4021. SHRI S. G. MURUGAIYAN :

SHRI SHANKER SINHJI VAGHELA :

[SHRI ANANT DAVE :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government's attention has been drawn to the opinion expressed by Dr. K.V. Arora, Deputy Health Officer (Malaria), Municipal Corporation of Delhi that the attack on the malarial mosquito has been planned wrongly ; and

(b) if so, the details thereof and Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV) : (a) Yes.

(b) The Municipal Corporation of Delhi have already issued a contradiction about Dr. K. V. Arora's speech at Delhi Medical Association. A copy of the letter dated 13th September, 1977 from the Assistant Press and Information Officer, Municipal Corporation of Delhi addressed to the editor the Times of India is laid on the Table of the House. [Placed in Library See No. LT-1379/77].